

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1684
ANSWERED ON:05.03.2015
AZHIKKAL PORT
Teacher Smt. P.K.Sreemathi

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has received any proposal from the Government of Kerala for development of Azhikkal Port; and
- (b) if so; the details thereof, and the progress made in the matter so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)&(b):Azhikkal Port is a Non-Major Port. As per Indian Ports Act, 1908, Non-Major Ports are under the overall jurisdiction of the respective State Governments. The responsibility for development of Azhikkal Port, therefore, vests with the Government of Kerala. However, a Technical Committee, constituted by Government of India for the development of Azhikkal Port, had suggested a development plan of Azhikkal Port in four phases with an estimated cost of Rs. 850 crores which is with the Government of Kerala.